

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IA 1099/2024 In C.P. (IB)/1632(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.06.2024**

NAME OF THE PARTIES: **VISTRA ITCL INDIA LIMITED V/s SATRA**
PROPERTIES INDIA LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 1099/2024 –

1. Mr. Pulkit Sharma, Advocate a/w Mr. Varun Nathani, Advocate i/b Mr. Amit Tungare, Advocate appeared for the RP.
2. Mr. Rohit Gupta, Advocate a/w Ms. Gayatri Mohite, Advocate Mr. Shlok Bodas, Advocate i/b Parinam Law Associates Co. appeared for the Respondent no. 1.
3. Respondent no. 1 has filed reply. None of the Respondents have filed their reply.
4. Last liberty is granted to other Respondents to file reply, failing which they will be set ex-parte and matter will be heard on the basis of material available on record.

5. List this IA on **19.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna